

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 1
(IB)-731(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd	...	Applicant/Petitioner
Vs		
Punj Lloyd Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 in Liq.

Order delivered on 29.08.2023

CORAM:
JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Applicant	:	Mr. Rachit Mittal, Mr. Dhruv Gupta, Advs. in IA-1781/2023 Mr. Abhinav Sharma, Adv. in IA-1446/2022, CA-1579/2019
For the CoC	:	Mr. Ankur Mittal and Yashika Sharmam, Advs.
For the Liquidator	:	Mr. Sunil Fernandes, Mr. Raghav Chadha, Ms. Diksha Dadu, Advs.
For the Respondent	:	Mr. Ramji Srinivasan, Sr. Adv., Mr. Prateek Kumar, Ms. Vaishnavi Chillakuru, Ms. Namrata Saraogi, Advs. in IA-4195/2023

ORDER

IA-4195/2023

Ld. Counsel Mr. Sunil Fernandes appeared on behalf of the Liquidator.

Ld. Sr. Counsel Mr. Ramji Srinivasan also appeared on behalf of the Respondent.

A reply has been filed by the Respondent. Ld. Counsel Mr. Sunil Fernandes for the Liquidator seeks time to file the Rejoinder.

At the request, list the matter for a physical hearing **on 20.09.2023.**

CA-1579/2019, IA-1446/2022

Ld. Counsel Mr. Abhinav Sharma appeared on behalf of the Applicant.

Ld. Counsel Mr. Sunil Fernandes appeared on behalf of the Liquidator and stated that they are negotiating with the applicant i.e. R.D. Engineers India Private Limited, and he seeks four weeks' time to settle the matter.

At the request, list the matter for a physical hearing **on 27.09.2023.**

IA-1781/2023

Ld. Counsel Mr. Rachit Mittal appeared on behalf of the Applicant.

Ld. Counsel Mr. Sunil Fernandes for the Liquidator seeks some time to upload the reply on the DMS stating that he is facing a technical issue in uploading. He stated otherwise his reply was ready and a copy has been served upon the applicant also.

Ld. Counsel Mr. Rachit Mittal for the Applicant seeks some time to file the Rejoinder and the same is allowed.

At the request, list the matter for a physical hearing **on 27.09.2023.**

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**(RAMALINGAM SUDHAKAR)
PRESIDENT**

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**(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)**